

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. IA 4424/2023 In C.P. (IB)/418(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - Anil Kashi Drolia

V/s

**Mr Ankit Kumar Bagdi Personal
Guarantor Of Decofurn Multiprojects
Private Limited**

**IN THE MATTER OF
Bank of Maharashtra**

V/s

**Mr Ankit Kumar Bagdi Personal
Guarantor Of Decofurn Multiprojects
Private Limited**

Section: Application under any other provisions- IBC Section 95(1)

ORDER

IA.No.4424/2023: - Adv Deepali Jaiswar i/b Adv Chaitanya Nikte appeared for Financial Creditor through VC. Adv. Aashray Chaudhary i/b Adv. Jatin Kumar appeared for the Respondent/ Personal Guarantor through VC. Counsel for the Petitioner seeks three weeks' time as the matter is likely to be settled following which OTS proposal received from the Personal guarantor. List this matter on **17.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)